

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 65/2001

IN THE MATTER OF:

M/s. Aar Gee Board Pvt. Ltd. & Ors.

.... Applicant/Petitioner

under Section 634A

Order delivered on 25.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)


For the Applicant/Petitioner: Mr. Rajiv Bahl, Advocate

For the Respondent: Mr. Yogesh Kumar Jagia & Ms. Tanya Nagi, Advocates

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

List for further consideration on 06.12.2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

25.10.2017
Vineet